

# THE NAVY (AMENDMENT) ACT, 1987

No. 34 of 1987

[9th September, 1987.]

An Act further to amend the Navy Act, 1957.

Be it enacted by Parliament in the Thirty-eighth Year of the Republic of India as follows:—

1. This Act may be called the Navy (Amendment) Act, 1987.

62 of 1957.

2. In section 11 of the Navy Act, 1957, in sub-section (2), for the words "fifteen years", at both the places where they occur, the words "twenty years" shall be substituted.

Short title.

Amendment of section 11.